


**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT**

**NOTIFICATION**

Dated Shillong the 24<sup>th</sup> June, 2016

No. LJ(A) 272/78/Pt.III/242- The term of Shri Shoumen Sen Gupta, Additional Senior Government Advocate at High Court of Meghalaya vide letter No. LJ(A)272/78/Pt.IV/172 dated 1<sup>st</sup> September 2015 shall extend after 1<sup>st</sup> September, 2016 till further order.

  
(L.M Sangma)

Special Secretary to the Government of Meghalaya  
Law Department

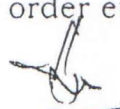
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**Memo No.LJ(A) 272/78/Pt-III/242-A Dated Shillong the 24<sup>th</sup> June 2016**

Copy forwarded to:-

1. Advocate General, Meghalaya, High court of Meghalaya, Shillong
2. Registrar General, High Court of Meghalaya.
3. Accountant General (A&E), Meghalaya, Shillong.
4. All Deputy Commissioners.
5. All Districts & Session Judges.
6. Shri Shoumen Sen Gupta, Additional Senior Government Advocate, High Court of Meghalaya.
7. All Departments.
8. Treasury Officer, Shillong North Treasury/ Shillong South Treasury.
9. NIC, Shillong
10. DEO, Law Department
11. Guard file.

By order etc...

  
Special Secretary to the Government of Meghalaya  
Law Department

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